NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. R. VIDHUAEHANEAR) Counsel for Respondents
R. ASHOKKOMAR)

ORDER

Counsel for petitioner called absent. Counsel for respondents in the main CP present. The matter is adjourned for hearing and the steps taken on the directions given for service of notice to the proposed respondents in CA 72/2017. Put up on 13.07.2017 at 10.30 A.M.

5. victoraleran. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)